

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 57(ND)2014
CA. NO.

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016**

**NAME OF THE COMPANY: M/s Sh. Manmeet Singh Vs. M/s. Techcomp India Pvt. Ltd. &
ors.**

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Amar Bahadur Singh	Advocate	Petitioner	ABSingh

ORDER

Learned counsel for the petitioner is present. None for the respondents. List on
05.12.2016 for the appearance of the respondents and for arguments.

Sd/-
(R.Varadharajan)
Member (Judicial)

Sd/-
(Maharaj Krishan Hanjura)
Member (Judicial)